

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 19.10.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	S.C.15033/2015	P.P.	KBKS
2	S.C.15020/2016	P.P.	K.R.A.
3	S.C. 15012/2017	P.P.	
4	S.C.15002/2018	P.P.	M.J.M.
5	S.C.15036/2018	P.P.	S.M.
6	S.C.15032/2019	P.P.	N.N.
7	S.C.15006/2015	P.P.	N.M.S.
8	S.C.15042/2019	P.P.	D.M.M.
9	S.C.15009/2017	P.P.	C.R.R.
10	S.C.15022/2017	P.P.	M.M.
11	S.C.306/2012	P.P.	D.M.M.
12	S.C.15030/2019	P.P.	G.M.L.
13	S.C.15033/2019	P.P.	D.N.J.
14	S.C.15003/2020	P.P.	
15	S.C.15010/2019	P.P.	K.N.S.
<b>AFTERNOON SESSION</b>			
1	S.C.15023/2018	P.P.	G.S.
2	S.C.15038/2018	P.P.	R.V.
3	S.C.15004/2020	P.P.	
4	S.C.15005/2020	P.P.	
5	S.C.15015/2017	P.P.	S.P.
6	S.C.15002/2020	P.P.	S.K.
7	S.C.15034/2019	P.P.	H.M.
8	S.C.15018/2018	P.P.	M.R.
9	R.A.15035/2019	C.R.S.	R.S.K.
10	R.A.15079/2015	N. Ramesh	K.N.M.
11	R.A.15113/2019	Jagadeeshachari	V.H.
12	M.A.15025/2019	T.K.R.	Y.A.S.
13	M.A.15009/2020	R.R.	K.D.P.

14	CrI.A.15001/2020	M.S.S.	P.P.
15	CrI.Misc.15151/2020	N. Narayanswamy	P.P.
<b>Judgment \ Orders</b>			
1	R.A.15074/2019	R. Raja reddy	

In the court of Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli, cause list, dated 19-10-2020

**MORNING SESSIONS**  
**HEARING / Arguments**

Case No.			Plaintiff / Defendants Name
1.	O.S.	784/16	- Ananda V/s. Lakshamma
2.	O.S.	256/15	- Venkatamma V/s. Venkataramaiah
3.	O.S.	1527/06	- Narayanamma V/s. Subramani
4.	O.S.	638/16	- Venkatesh V/s. Sakamma
5.	O.S.	417/20	- Master David V/s. Chikka Akkayamma
6.	O.S.	1928//06	- Thammaiah V/s. Rajendra Babu
7.	O.S.	114/20	- M. Srinivasa V/s. C.V.Vasudevamma
8.	O.S.	646/08	- Channamma V/s. Muniswamappa
9.	O.S.	120/12	- Channarayappa V/s. Ashwathappa
10.	O.S.	568/07	- Muniyappa V/s. Narayanappa
11.	O.S.	52/20	- Santhosh Kumar V/s. Munianjinappa
12.	O.S.	53/20	- Santhosh Kumar V/s. Sharadamma
13.	O.S.	54/20	- Santhosh Kumar V/s. Venkataramappa
14.	O.S.	55/20	- Santhosh Kumar V/s. Muniyappa
15.	O.S.	606/06	- Nayar V/s. Murthy

**AFTERNOON SESSION**

16.	O.S.	634/06	- Krishnappa V/s. Chikkalakshamma
17.	O.S.	2122/06	- Nam Estate Pvt., Ltd. V/s. Abbaiah
18.	O.S.	578/12	- Bala Narayanaswamy V/s. Muniramaiah
19.	O.S.	585/11	- Munishamappa V/s. Bhagyamma
20.	O.S.	822/07	- Basappa V/s. Lakshmaiah
21.	O.S.	503/08	- Manjunath V/s. Nagappa
22.	O.S.	1911/06	- Santha V/s. Munitammanna
23.	O.S.	697/20	- Lakshamma V/s. Narasimaiah
24.	O.S.	872/16	- Manmohan Kumar V/s. Narayana Swamy
25.	O.S.	397/06	- Jayamma V/s. Anjinappa
26.	O.S.	255/14	- Saraswathamma V/s. Narayanappa
27.	O.S.	213/14	- Munivenkatamma V/s. Savithri
28.	O.S.	1085/19	- Venkata Subbaiah V/s. Marappa

Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated  
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, **Dated 19-10-2020.**

<b>MORNING SESSION</b>				
<b>HEARING</b>				
<b>Case No.</b>			<b>-</b>	<b>Plaintiff / Defendants Name</b>
<b>1.</b>	O.S.	353/10		Yashodamma V/s. Narasimhaiah
<b>2.</b>	O.S.	436/16		Avalappa V/s. Madduramma
<b>3.</b>	O.S.	316/18		Thimmakka V/s. Krishnappa
<b>4.</b>	O.S.	17/09		Manju V/s. Somashekar
<b>5.</b>	O.S.	458/10		Pillamma V/s. Hanumakka
<b>6.</b>	O.S.	644/15		Narayanappa V/s. Pillamma
<b>7.</b>	O.S.	24/18		Channappa V/s. Sarojamma
<b>8.</b>	O.S.	718/14		Rathnamma V/s. Muniyappa
<b>9.</b>	O.S.	683/17		Lakshminarayana V/s. Shivamma
<b>10.</b>	O.S.	1521/06		Kempamma V/s. Venkatamma
		<b>C/w.</b>		
<b>11.</b>	O.S.	1520/06		Subbamma V/s. Venkatamma
<b>12.</b>	O.S.	147/12		Muniyamma V/s. Thimmakka
<b>13.</b>	O.S.	541/15		Narayanappa V/s. Munianjinappa
<b>14.</b>	Misc.	45/18		Beeramma V/s. Sonnappa
<b>15.</b>	O.S.	817/19		Krishnappa V/s. B.S. Gowda
<b>AFTERNOON SESSION</b>				
<b>16.</b>	O.S.	351/18		Narayanaswamy V/s. Muniraj
<b>17.</b>	O.S.	9/09		Gowramma V/s. Chikkanna
<b>18.</b>	O.S.	2062/06		Krishnappa V/s. Prabhu
<b>19.</b>	O.S.	346/10		Prashanth Kumar V/s. Marappa
<b>20.</b>	O.S.	170/18		Hanumanthappa V/s. Gopalappa
<b>21.</b>	O.S.	242/16		Nagaveni V/s. Ravi
<b>22.</b>	Misc.	35/16		Venkatamma V/s. Muniyanna
<b>23.</b>	Misc.	44/18		Nagarajappa V/s. Narayanappa
<b>24.</b>	Misc.	24/18		Sunanda V/s. Gangappa
<b>25.</b>	Ex.	17/19		Ankitha Malli V/s. Kaizan Exports
<b>26.</b>	F.D.P.	25/14		Jayamma V/s. Nanjappa
<b>27.</b>	L.A.C.	2/12		Saraswathi V/s. S.L.A.O.
<b>28.</b>	F.D.P.	1/07		Rajagopal V/s. Venkataramanappa
<b>29.</b>	O.S.	796/20		Mamatha V/s. Siddappa
<b>30.</b>	O.S.	222/12		Ramanjini V/s. Ammayappa

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP  
issued by Hon'ble High Court of Karnataka, Bengaluru.

In the court of II ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, Dated 19-10-2020.

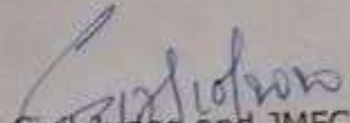
<b>MORNING SESSION</b>			
<b>EVIDENCE</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
1.	O.S.	424/14	Muniyamma V/s. Muniyappa
2.	O.S.	738/15	Nanjappa V/s. Narasimhamurthy
3.	O.S.	540/11	Amalgametal Bean Coffe Trading Co.Ltd., V/s. M/s. Paramount Airways Ltd.,
4.	O.S.	582/09	Naveen Kumar V/s. Narasimhaiah
5.	O.S.	214/06	Sonnappa V/s. Muniyamma
<b>Hearing/Arguments</b>			
6.	O.S.	34/17	Subramanya V/s. Vinutha
7.	O.S.	371/17	Muthyalakshmi V/s. Vijayakumar
8.	O.S.	480/17	C. Ramachandrappa V/s. Maheshappa
9.	O.S.	741/15	Narasimhamurthy V/s. Akkamahadevi
10.	O.S.	616/14	Ramaiah V/s. Byrama
11.	O.S.	151/08	Shakunthala V/s. Seenappa
12.	O.S.	161/10	Padma V/s. Sarojamma
13.	O.S.	329/12	Sonnappa V/s. Bhagyamma
14.	O.S.	462/14	Mariyappa V/s. Munithayamma
15.	O.S.	384/12	Basanth Gowda V/s. Muniraju
<b>AFTERNOON SESSION</b>			
<b>Hearing/Arguments</b>			
16.	O.S.	367/20	Narayanaswamy V/s. Munichikkamma
17.	O.S.	590/13	Doddakkamma V/s. Doddappaiah
18.	O.S.	187/16	Ramakrishna V/s. Narayanamma
19.	O.S.	487/10	Kempamma V/s. Chikka Kempanna
20.	F.D.P.	6/20	Munikrishnappa V/s. Anjinappa
21.	O.S.	549/14	Hastimal Sisodia V/s. Narayanaswamy
22.	O.S.	243/17	Yallamma V/s. Jayaramegowda
23.	O.S.	785/20	Murali V/s. Venkatalakshamma
24.	F.D.P.	1/10	Narayanamma V/s. Gullapapaiah
25.	F.D.P.	18/14	Sadashiva V/s. Prakash
26.	O.S.	696/20	Anjinamma V/s. Narayanappa
27.	O.S.	181/17	Ramakshamma V/s. Narayanaswamy
28.	O.S.	555/17	Papanna V/s. Channegowda
29.	O.S.	788/20	Rajamma V/s. Lakshamma
30.	O.S.	791/20	Bharathi V/s. Ashwathamma

II Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP issued by  
Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 19-10-2020**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. PCR /20 (Harish)	1.O.S.461/2011
2. Cr.61/2020 CNPS	2.O.S.187/2013
3. PCR 238/2020	3.O.S.847/2013
4. O.S.393/2020	4.O.S.857/2013
5. O.S.399/2020	5.O.S.1009/2013
6. O.S.285/2020	6.O.S.839/2014
<b><u>SETTLEMENT</u></b>	7.O.S.377/2015
7. C.C.3336/2018	8.O.S.247/2016
<b><u>EVIDENCE</u></b>	9.O.S.487/2017
8. CMIS 89/2020	10.C.C.2695/2016
9. PCR 204/2020	11.C.C.4790/2018
10.PCR 206/2020	12.C.C.4974/2019
11.O.S.963/2011	13.PCR 495/2019
12.O.S.11/2012	<b><u>NEW SUIT</u></b>
13.O.S.55/2012	14.O.S.465/20 (Krishnamurthy.K.M)
14.O.S.67/2012	<b><u>ORDER</u></b>
15.O.S.171/2012	15.EX 17/2004

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,  
Devanahalli Cause List Dated 19-10-2020**

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES
<b><u>HEARING/ARGUMENTS</u></b>
1. O.S.74/2012
2. O.S.86/2012
3. O.S.718/2008
4. O.S.422/2020
5. O.S.424/2020
6. C.Mis.139/2020
7. C.C.5762/2016
8. C.C.4785/2017
<b><u>JUDGEMENT</u></b>
9. C.C.1335/2016
10. C.C.5303/2016
11. C.C.3470/2018
<b><u>NEW SUITS</u></b>
12. O.S.466/2020 (Sumalakshmi)

**NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.**

*Yogeshwari*  
17/10/2020  
Addl. Civil Judge and JMFC,  
Devanahalli.